

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3070**

TO BE ANSWERED ON JULY 11, 2019

PMAY IN KARNATAKA

NO. 3070 SHRI P.C. MOHAN

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the status of Pradhan Mantri Awas Yojana in Karnataka, particularly Bengaluru;**
- (b) the number of houses constructed in Karnataka, particularly Bengaluru under this Yojana;**
- (c) whether the Government has any plans to extend the timeline given for this Yojana;**
- (d) if so, the details thereof; and**
- (e) the targets fixed for the State under the Yojana, particularly for Bengaluru city and other districts along with achievements made there under so far?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) & (b): Status of progress along with number of houses constructed 00under Pradhan Mantri Awas Yojana (Urban){PMAY(U)} in the State of Karnataka including that of Bengaluru are at Annexure.

(c)& (d): No, Sir. PMAY (U) aims to provide central assistance to States/Union Territories (UTs) in providing housing and basic civic amenities to the urban poor including slum dwellers of the urban areas in the country by the year 2022.

(e): Under PMAY (U), Government of India does not fix any target for construction of houses in a State/UT. Houses under PMAY (U) are sanctioned for eligible beneficiaries based on the project proposals submitted to the Ministry of Housing and Urban Affairs with due approval of the State/UT Governments. States/UTs are required to undertake a demand assessment and validate the same to determine the actual requirement of houses to be built under PMAY (U) during the period of "Housing for All by 2022" Mission. District-wise progress made under PMAY (U) in Karnataka including that of Bengaluru is given at Annexure.

District wise (Including Bengaluru) details of physical and financial progress under PMAY(U) in the State of Karnataka

Sr. No.	District Name	No of projects	Central Assistance Approved (Rs. in cr.)	Central Assistance Released (Rs. in cr.)	Houses Sanctioned (Nos)	Houses Grounded (Nos)	Houses Completed (Nos)
1	Bagalkot	108	242.80	65.53	16,250	12,230	6,231
2	Ballari	109	610.99	133.06	40,667	15,686	9,142
3	Belagavi	176	526.34	122.52	33,908	17,548	11,578
4	Bengaluru Rural	43	485.52	389.87	25,717	22,185	19,450
5	Bengaluru Urban	73	2,098.92	901.54	1,35,898	28,201	9,407
6	Bidar	39	337.50	26.02	22,489	7,628	4,331
7	Bijapur	11	129.04	33.00	8,583	5,499	2,487
8	Chamarajnar	32	75.37	21.72	5,052	4,442	2,505
9	Chikkaballapur	42	77.51	15.74	5,163	3,226	1,540
10	Chikkamagaluru	29	72.12	11.32	4,785	2,159	991
11	Chitradurga	39	286.70	73.87	17,463	6,615	4,825
12	Dakshina Kannada	51	102.15	52.03	6,396	4,941	2,772
13	Davanagere	42	235.97	67.56	13,333	8,778	4,110
14	Dharwad	64	290.61	116.39	17,562	11,254	5,617
15	Gadag	39	323.91	102.18	21,599	10,441	3,748
16	Hassan	36	157.15	35.51	10,449	6,074	1,919
17	Haveri	77	168.23	54.23	11,269	6,027	3,011
18	Kalaburagi	96	544.61	160.75	33,796	14,116	7,941
19	Kodagu	22	16.96	1.84	1,123	652	464
20	Kolar	41	124.69	48.22	7,356	5,609	2,251
21	Koppal	52	139.83	28.65	9,339	4,522	3,303
22	Mandya	40	90.05	35.59	4,519	4,383	1,604
23	Mysuru	73	416.87	111.87	27,554	16,255	7,735
24	Raichur	62	247.13	46.34	16,452	8,975	5,672
25	Ramanagara	40	214.88	53.41	14,314	9,565	2,698
26	Shivamogga	54	267.53	82.08	17,854	7,988	2,891
27	Tumakuru	57	266.24	110.49	14,058	8,295	4,757
28	Udupi	26	38.19	19.29	2,409	2,402	1,399
29	Uttara Kannada	106	177.58	32.78	11,844	4,910	1,595
30	Vijayapura (Bijapur)	77	233.43	38.83	15,562	10,087	6,178
31	Yadgir	36	136.92	47.44	9,126	7,879	2,598
Total		1,792	9,135.76	3,039.65	5,81,889	2,78,572	1,44,750
